

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 19490/2024

(Arising out of impugned final judgment and order dated 22-02-2024 in CRA No. 2710/1986 passed by the High Court Of Judicature At Allahabad)

HUKUM SINGH

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and IA No.103641/2024-EXEMPTION FROM FILING O.T. and IA No.103639/2024-PERMISSION TO FILE PETITION (SLP/TP/WP)

Date : 10-05-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Dr. Abhishek Atrey, AOR
Mr. Adarsh Saini, Adv.
Ms. Ambika Atrey, Adv.
Mr. Brijesh Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file special leave petition is
granted.

Issue notice, returnable within four weeks.

Liberty is granted to serve notice through
the learned standing counsel for the State of Uttar
Pradesh.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER

